NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

C.P. (IB)/1036(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **IDBI Trusteeship Services Limited**

Vs

Essel Infraprojects Limited

For FC **:** Adv. Ranjeev Carvalho.

For CD **:** Adv. Rushabh Chopra.

Section 7 of IBC

ORDER

Counsel for CD submits that he will file written submissions during the course of the day or latest by tomorrow. Counsel for FC has already provided valid AFA of the IP. **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//